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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./P.A. No..... 509 1996

Rankamath Pradhan..... Applicant(s)

Union of India & Ors..... Respondent(s)

| Sr. No. | Date | Order with Signature |
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18.7.96

REGISTER

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Registrar

1 19.7.96

Heard Shri B.B.Patnaik, learned counsel for the applicant and Shri U.B.Mohapatra, learned Additional Standing Counsel for the respondents. Perused the contents of the Original Application. The applicant entered into service as substitute E.D.Mail man in the year 1986 under R.M.S.'N' Division at Bhubaneswar Branch on monthly wages. He is Sl. 18 in the revised duty particulars of EDSS against vacancies of EDMM of SRO Bhubaneswar (Annexure-1). The applicant's counsel says that this is officially prepared. His claim is that Sl. Nos 1 to 10 got regular appointment. The Sub Record Officer (Res. 5) allowed the applicant to work as Daily Mazdoor Worker at the rate of Rs.25/- per day. He has been continuing since 1996 as a Daily Mazdoor Worker. His grievance is against the order passed by the Chief Post Master General by which three posts of E.D.M.M. have been transferred from the establishment of R.M.S. to the establishment of Superintendent of Post Offices, Bhubaneswar. The applicant states that when his turn came (in fact he is No. 4 in Annexure-2) he finds that the

1. P.O. for Rs 50/-
has been filed.

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For Regn. P.I.

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Registration
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For Admin. & I.O.

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Bench.

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| Serial No. of Order | Date of Order | <p style="text-align: center;">Order with Signature</p> <p>..1 19.7.96 posts have been transferred to another range. In this regard Annexure-4 is the representation to the Senior Superintendent, R.M.S.'N' Division, Cuttack where in the entire background of the applicant's case has been mentioned. It has to be noted that it is the Chief Post Master General, Orissa Circle, Bhubaneswar, who ordered the transfer of posts of E.D.M.M. apparently depriving the applicant of consideration for regularisation. The applicant's counsel is advised to send a representation to the Chief Post Master General in this regard. The applicant shall make a representation before the Chief Post Master General, Orissa Circle, Bhubaneswar, within ten days from the date of receipt of a copy of this order. The Chief Post Master General shall consider the applicant's case, give him a right of personal hearing, and dispose of the representation within four weeks from the date of filing of the representation. Till such time as the applicant's representation is considered and disposed of, if the transferred posts are not utilised and filled, they shall not be filled up.</p> <p>The Original Application is disposed of. Hand over copies of the orders to the counsel for both sides.</p> <p style="text-align: right;"><i>Manaswini</i> MEMBER (ADMINISTRATIVE)</p> <p style="text-align: right;">A copy of the orders may be given to the applicant.</p> <p style="text-align: right;">22/7/96</p> <p style="text-align: right;">Received copy R.M.S.</p> <p style="text-align: right;">A copy of the 19.7.96 may be given to the respondent.</p> <p style="text-align: right;">Anil 25/7/96</p> |
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